

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 30.06.2021 (WEDNESDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:25 AM**

**In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Mr. V.P. Singh, Member (Technical)**

### **For Judgment**

| <b>S. No.</b> | <b>Case No.</b>                       | <b>Name of the parties</b>   | <b>Counsel for Appellants</b> | <b>Counsel for Respondents</b> |
|---------------|---------------------------------------|--|-------------------------------|--------------------------------|
| <b>1.</b>     | Comp. App. (AT) (Ins) No. 258 of 2021 | Hytone Merchants Pvt. Ltd.<br>Vs.<br>Satabadi Investment Consultants Pvt. Ltd. | Sarad Singhania               | Swati Sood                     |

**10:30 AM**

**In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)**

### **For Judgment**

|           |                                       |   |                 |   |
|-----------|---------------------------------------|---|-----------------|---|
| <b>2.</b> | Comp. App. (AT) (Ins) No. 224 of 2021 | Vivek Malik<br>Suspended Director of Amzen Machines Pvt. Ltd.<br>Vs.<br>Punjab National Bank & Anr. | Varsha Banerjee | Yash Tomar<br>Apoorv Sarvaria<br>RP Vats-R1<br>Sharad Rajwanshi-R2<br>Vivek Malik-IRP<br>Anurag Goel-RP |
|-----------|---------------------------------------|---|-----------------|---|

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**By order of Hon'ble Officiating Chairperson**  
**-sd/-**  
**Registrar**